

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
Appellate Jurisdiction, New Delhi

Dated: 16th December, 2009

Coram: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member

GRIDCO of Orissa Ltd.	<u>Appeal No. 86 of 2006</u>	... Appellant(s)
	Versus	
N.T.P.C.		...Respondent(s)
	<u>Appeal No. 87 of 2006</u>	
N.T.P.C.		... Appellant(s)
	Versus	
GRIDCO of Orissa Ltd.		...Respondent(s)
	<u>Appeal No. 227 of 2006</u>	
GRIDCO of Orissa Ltd.		... Appellant(s)
	Versus	
N.T.P.C. & Anr.		...Respondent(s)
	<u>Appeal No. 14 of 2009</u>	
N.T.P.C.		... Appellant(s)
	Versus	
C.E.R.C. & Anr.		...Respondent(s)

For the Appellant(s) : Mr. M.G.Ramachandran, Mr. Anand Ganeshan &
Ms. Swapna Seshadri
(In Appeal Nos. 87/06 & 14/09)
Mr. R.K. Mehta & Mr. Antaryami Upadhyay &
Mr. Athouta Khaidem
(In Appeal Nos. 86/06 & 227/06)

For the Respondents : Mr. R.K. Mehta & Mr. Antaryami Upadhyay
(In Appeal Nos. 87/06 & 14/09)
Mr. M.G.Ramachandran, Mr. Anand Ganeshan &
Ms. Swapna Seshadri.
(In Appeal Nos. 86/06 & 227/06)

ORDER

It is submitted that the Written Submissions have already been filed by the Appellant in Appeal Nos. 87/06 and 14/09. Mr. Mehta, learned counsel appearing for the Appellant in Appeal Nos. 86 & 227 of 2006 submits that he will file the Written Submissions on or before 07.01.2010.

Post the Appeals on **15.01.2010.**

(Mr. H.L. Bajaj)
Technical Member

(Mr. Justice M. Karpaga Vinayagam)
Chairperson